

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**

ITEM No. 123  
CP (CAA) No. 2/CB/2024

**Proceedings under Section 230-232**  
**IN THE MATTER OF:**

Swadesh Business Solution Pvt. Ltd  
-And-  
Gymfull Fitness Pvt. Ltd.

.....Applicant

**Order delivered on 24/06/2024**

**Coram:**

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)  
Shri Charan Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. L D Sahoo, Adv.

For the Respondent

:

**ORDER**

Ld. Counsel, Mr. L. D. Sahoo, appeared for the petitioner and states that for whatever observations made by the RD, compliance has been filed.

No representation for RD. For hearing finally as a last chance, matter adjourned to 05.07.2024.

**SD/-**

**Charan Singh**  
**Member (Technical)**

**SD/-**

**Dr. N. V. Ramakrishna Badarinath**  
**Member (Judicial)**